

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Srinagar)

To

The Private Secretary to
Hon'ble Mr. Justice Madan B.Lokur,
Judge, Supreme Court of India.

No:- 19078/RS Dated: 20/07/2018

Subject: Training of Trainers on Cyber Law, Cyber Crime and Electronic Evidence.

Esteemed Sir,

Please refer to the communication dated 11.07.2018 of His Lordship Hon'ble Mr. Justice Madan B.Lokur, Judge, Supreme Court of India addressed to Hon'ble the Acting Chief Justice, High Court of Jammu and Kashmir regarding the subject cited above.

In this regard, I am desired to inform your goodself that Hon'ble Acting Chief Justice, High Court of Jammu and Kashmir has been pleased to nominate Shri Rajinder Sapoo, Additional District & Sessions Judge, Rajouri to participate in the Training of Trainers Programme (Batch-3) to be held from 29th October, 2018 to 31st October, 2018 at Sardar Vallabhabhai Patel National Police Academy (SVPNPA), Hyderabad. The information may kindly be placed before the Hon'ble Judge for his Lordship's kind perusal / Information.

With warm regards.

Yours faithfully,

(Sanjay Dhar)
Registrar General

Dated:- 20/07/2018

No:- 19079-83/RS

Copy of above forwarded to the:

1. Principal Secretary to the Hon'ble Chief Justice for information of His Lordship.
2. Principal District & Sessions Judge Rajouri for information.
3. Shri Rajinder Sapoo, Additional District & Sessions Judge, Rajouri, for information and necessary compliance.
4. CPC E-courts, High Court of J&K for uploading on the High Court website.

Registrar General